

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3734
ANSWERED ON:21.08.2003
SETTING UP OF BIOGAS PLANTS
ANANTA NAYAK

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the number of biogas plants proposed to be set up in the country during the Tenth Plan, State-wise; and
(b) the funding pattern of these biogas plants?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)

(a): A target of setting up of 10 lakh family type biogas plants has been fixed for the Tenth Plan under the Centrally Sponsored Scheme - National Biogas and Manure Management Programme. State-wise details are worked out on an annual basis in consultation with State nodal departments and programme implementing agencies. Information on State-wise and agency-wise targets allocated for setting up biogas plants during the first two years of the Tenth Plan, i.e., 2002-03 and 2003-04, is given at Annexure-I.

(b): The pattern of Central subsidy given for setting up of family type biogas plants during the years 2002-03 and 2003-04 is mentioned at Annexure-II.

Annexure-I

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No.3734 to be answered on 21-08-2003 regarding Setting up of Biogas Plants by Shri Ananta Nayak.

State-wise and agency-wise targets allocated for setting up of family type biogas plants during the first two years of the Tenth Five Year Plan, i.e. 2002-03 and 2003-04, under National Biogas and Manure Management Programme.

State/Union Territory/Agency Target (Number of plants)

2002-03 2003-04

| | | |
|-------------------|-------|-------|
| Andhra Pradesh | 15400 | 16000 |
| Arunachal Pradesh | 300 | 300 |
| Assam | 200 | 200 |
| Bihar | 500 | 4000 |
| Chattisgarh | 8000 | 5000 |
| Gujarat | 7000 | 7000 |
| Goa | 100 | 100 |
| Haryana | 1000 | 1500 |
| Himachal Pradesh | 250 | 250 |
| Jammu & Kashmir | 100 | 20 |
| Jharkhand | 200 | 1000 |
| Karnataka | 20000 | 27500 |
| Kerala | 1500 | 2000 |
| Madhya Pradesh | 10850 | 12000 |
| Maharashtra | 10000 | 8000 |
| Manipur | 300 | 300 |
| Meghalaya | 200 | 300 |
| Mizoram | 400 | 400 |
| Nagaland | 300 | 300 |
| Orissa | 13000 | 15000 |
| Punjab | 3000 | 3000 |
| Rajasthan | 200 | 200 |
| Sikkim | 400 | 400 |
| Tamilnadu | 2000 | 2000 |
| Tripura | 300 | 300 |
| Uttar Pradesh | 10000 | 10000 |
| Uttaranchal | 500 | 500 |
| West Bengal | 13000 | 15400 |

Andaman & Nicobar Islands - 15
Pondicherry - 15
Khadi and Village Industries 20000 25000
Commission, Mumbai (for all
States, except Orissa)

Sustainable Development 10000 -
Agency, Kanjirapally, Kerala

(for Andhra Pradesh, Karnataka,
Kerala, Tamilnadu and
Pondicherry States only)

BIOTECH, Thiruvananthapuram, 1000 2000
Kerala (for Kerala and Tamil
Nadu States only)

TOTAL 150000 160000

Annexure-II

Annexure-II referred to in reply to part (b) of the Lok Sabha Unstarred Question No.3734 to be answered on 21-08-2003 regarding Setting up of Biogas Plants by Shri Ananta Nayak.

Pattern of Central subsidy given for setting up of family type biogas plants during the years 2002-03 and 2003-04 under National Biogas and Manure Management Programme.

| Category | Amount of Central subsidy per plant |
|----------|-------------------------------------|
|----------|-------------------------------------|

| | |
|--|-------------|
| North Eastern Region States and Sikkim (except plain areas of Assam) | Rs.11,700/- |
|--|-------------|

| | |
|--|------------|
| Plain areas of Assam | Rs.9,000/- |
| Jammu & Kashmir, Himachal Pradesh, Uttaranchal (excluding terai region), Nilgiris of Tamil Nadu; Sadar Kursoong and Kalimpong sub-divisions of the Darjeeling district (WB), Sunderbans, Andaman and Nicobar Islands | Rs.3,500/- |

| | |
|--|------------|
| Scheduled Caste, Scheduled Tribe, desert districts, small and marginal farmers, landless labourers, terai region of Uttaranchal, Western Ghats and other notified hilly areas. | Rs.2,300/- |
|--|------------|

| | |
|--------|------------|
| Others | Rs.1,800/- |
|--------|------------|